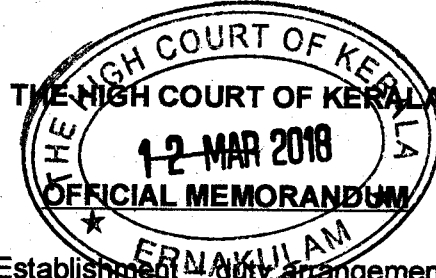


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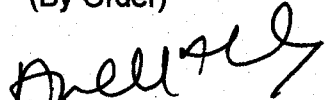
Kochi : 682 031
Date : 08.03.2018

Sub:- High Court Establishment duty arrangements of officers and staff during the Summer Vacation, 2018 – reg.

Ref:- High Court OM of even number dated 07.03.2018.

In partial modification of the OM cited, all Assistant Registrars / Controlling Officers are hereby directed to ensure that fresh hands, who have joined the High Court Service after Summer Vacation, 2017 are present for duty at least one-half of the ensuing vacation. The above OM stands modified to that extent.

(By Order)


N. Anil Kumar
Registrar General

To

The Director of the Kerala Judicial Academy, Athani.
The Additional Director of the Kerala Judicial Academy, Athani.
The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Private Secretary to the Chief Justice, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Finance Officer, High Court.
The Assistant Director, Kerala Judicial Academy, Athani.
The Assistant Registrars and the Chief Librarian, High Court.
The Personal Assistant to the Chief Justice, High Court.
The Court Officer to Chief Justice, High Court.
The Private Secretaries to Judges, High Court.
The Additional Public Relations Officer, High Court.
The Accounts Officer, High Court
The Librarian, Kerala Judicial Academy.
The Security Officer, High Court.
The Assistant Engineer, High Court.
The Superintendent (Vehicles), High Court.
All Sections, High Court } (The Section Heads concerned will bring the contents of this OM to the notice of those working under them)
The Confidential Assistants to the Registrars and the Additional Registrar (General Administration), High Court.
The Civil Sergeants, High Court.
The Admn. Records Section, High Court (2 copies).
The Notice Board, High Court (3 copies).
The file/Stock file.